	/୮	iling under eleuree (ca) of cub requiation	(2) of regulation 12	the IBBI (Incolverage	Population Process	for Corporate Daras	ne) Poquilationa 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
ŝl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	8	88787611950	8	82325397605	85.46		6462214345		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	10	2833373716	8	2797431799	2.90		35941917		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	345	852166945	345	618802862	0.64		204731325		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	6	11011538785	6	9793172112	10.17		1218366673		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	157	1492514563	107	802713056	0.83		689801506		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		526	104977205959	474	96337517434	100.00		8611055766	0	